

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY
LOK SABHA
UNSTARRED QUESTION NO. 932
ANSWERED ON 10TH FEBRUARY, 2025

Inadequate Toilet facilities and Water Supply in Schools

932. Shri Eswarasamy K:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the absence of toilet facilities and insufficient water in schools is forcing the girl students to abandon education, if so, the details thereof;
- (b) the funds allocated and disbursed for construction of toilets in schools during the last three years under Samagra Shiksha Abhiyaan (SSA), State and year-wise including Tamil Nadu;
- (c) the current status of construction of toilets in remaining schools under SSA, State-wise; and
- (d) whether the Government has any plans to involve NGOs, PSUs and corporate companies in construction and maintenance of toilets and if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)

(a) to (d): Education is a subject in the Concurrent list of the Constitution and most of the schools come under jurisdiction of concerned States and UTs. State and UT Governments are the appropriate Governments and have the responsibility to provide infrastructure in schools including construction and maintenance of toilets.

Department of School Education & Literacy is implementing the Scheme of Samagra Shiksha Scheme which supports creation of infrastructure facilities including construction of toilets; sanitation facilities and drinking water for students in Government and Government aided schools. In this regard, Annual Work Plan and Budget (AWP&B) is prepared by the States and UTs based on their requirements and priorities and guidelines issued by the Ministry of Education at the beginning of every year. These plans are then appraised/approved by PAB in consultation with the States and UTs as per the programmatic and financial norms of the Scheme and availability of budgetary resources.

A minimum of 10% of the annual school grant should be used for activities related to Swachhta Action Plan (SAP) namely, undertaking maintenance of school facilities including toilets, safe drinking water and for improvement in Water, Sanitation and Hygiene (WASH) infrastructure, hand washing with soap, operations and maintenance, behaviour change activities and capacity building etc. Since Education is a subject in the Concurrent list of the Constitution of India, the State/UT Governments may engage NGOs, PSUs and corporate companies in construction and maintenance of toilets if deemed appropriate.

As per UDISE+ report 2023-24, 97.17% of girls' and co-ed schools have dedicated girls' toilet facilities, while 98.33% of schools have access to drinking water. Detailed information is provided in **Annexure-I**.

Funds allocated to the States for construction of toilets during the last three years (i.e. 2021-22, 2022-23 and 2023-24) under Samagra Shiksha including the State of Tamil Nadu is attached at **Annexure-II**. Based on the approved AWP&B, the Central Share under Samagra Shiksha is released to the respective State Government in instalments as per financial norms and not component-wise.

The current status of schools that have toilets facilities in India is attached at **Annexure-III**.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 932 ASKED BY SHRI ESWARASAMY K TO BE ANSWERED ON 10TH FEBRUARY, 2025 REGARDING INADEQUATE TOILET FACILITIES AND WATER SUPPLY IN SCHOOLS

Statement showing number of Schools having Girls' toilet and Drinking Water

Sl. No.	State/UT	No. of Schools (Girls+Co-ed)			Number of Schools		
		Total	Girls' Toilet	Percentage	Total	Drinking Water	Percentage (%)
1.	Andaman & Nicobar Islands	412	412	100.00	412	412	100.00
2.	Andhra Pradesh	60858	60290	99.07	61373	61366	99.99
3.	Arunachal Pradesh	3484	3125	89.70	3490	2912	83.44
4.	Assam	56553	52225	92.35	56630	54341	95.96
5.	Bihar	94505	89145	94.33	94686	90577	95.66
6.	Chandigarh	229	229	100.00	230	230	100.00
7.	Chhattisgarh	55682	54715	98.26	56615	56083	99.06
8.	Dadra & Nagar Haveli and Daman & Diu	430	430	100.00	432	432	100.00
9.	Delhi	4645	4645	100.00	5497	5497	100.00
10.	Goa	1477	1477	100.00	1487	1487	100.00
11.	Gujarat	52387	51949	99.16	53626	53602	99.96
12.	Haryana	23069	22918	99.35	23517	23511	99.97
13.	Himachal Pradesh	17790	17724	99.63	17826	17826	100.00
14.	Jammu And Kashmir	24156	22056	91.31	24296	24149	99.39
15.	Jharkhand	44205	43838	99.17	44475	43863	98.62
16.	Karnataka	75371	74772	99.21	75869	75777	99.88
17.	Kerala	15809	15765	99.72	15864	15850	99.91
18.	Ladakh	961	890	92.61	995	955	95.98
19.	Lakshadweep	37	37	100.00	37	37	100.00
20.	Madhya Pradesh	122054	119792	98.15	123412	122746	99.46
21.	Maharashtra	107283	104570	97.47	108237	107686	99.49
22.	Manipur	4640	3874	83.49	4646	4634	99.74
23.	Meghalaya	14587	12007	82.31	14601	8242	56.45
24.	Mizoram	3940	3547	90.03	3941	3597	91.27
25.	Nagaland	2725	2435	89.36	2725	1949	71.52
26.	Odisha	61623	61012	99.01	61693	61685	99.99
27.	Puducherry	711	709	99.72	735	735	100.00
28.	Punjab	27223	26953	99.01	27404	27381	99.92
29.	Rajasthan	107715	102219	94.90	107757	105157	97.59
30.	Sikkim	1169	1151	98.46	1254	1249	99.60
31.	Tamil Nadu	58045	56657	97.61	58722	58106	98.95
32.	Telangana	42209	40090	94.98	42901	41800	97.43
33.	Tripura	4915	4407	89.66	4923	4603	93.50
34.	Uttar Pradesh	22445	21202	94.46	22551	21958	97.37
35.	Uttarakhand	254239	249139	97.99	255087	253303	99.30
36.	West Bengal	92985	92836	99.84	93945	93573	99.60
	India	1460568	1419242	97.17	1471891	1447311	98.33

Source: UDISE+ 2023-24

Annexure-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 932 ASKED BY SHRI ESWARASAMY K TO BE ANSWERED ON 10TH FEBRUARY, 2025 REGARDING INADEQUATE TOILET FACILITIES AND WATER SUPPLY IN SCHOOLS

Statement showing allocation of Funds to the States/UTs for construction of toilets during the last three years (i.e. 2021-22, 2022-23 & 2023-24) under Samagra Shiksha

(Rs. in Lakh)

Sl. No.	State/UT	2021-22		2022-23		2023-24	
		Physical approval	Funds allocated	Physical approval	Funds allocated	Physical approval	Funds allocated
1	Andaman & Nicobar Islands	0	0.00	0	0.00	0	0.00
2	Andhra Pradesh	923	2769.00	489	1835.40	0	0.00
3	Arunachal Pradesh	0	0.00	155	333.00	120	120.00
4	Assam	1609	4257.55	1649	4933.20	879	2646.54
5	Bihar	353	444.78	18790	40320.82	1171	2529.36
6	Chandigarh	0	0.00	0	0.00	0	0.00
7	Chhattisgarh	0	0.00	1103	2007.15	548	993.40
8	Dadra & Nagar Haveli and Daman & Diu	0	0.00	0	0.00	0	0.00
9	Delhi	0	0.00	24	205.44	64	547.84
10	Goa	4	2.88	2	2.17	1	1.35
11	Gujarat	553	858.05	525	1196.72	5	10.60
12	Haryana	37	53.32	578	1561.94	0	0.00
13	Himachal Pradesh	66	43.50	735	946.50	106	133.00
14	Jammu And Kashmir	541	1045.55	871	1739.58	445	1031.66
15	Jharkhand	858	1885.42	237	695.43	0	0.00
16	Karnataka	93	247.65	117	345.72	97	291.00
17	Kerala	489	805.40	301	491.40	264	430.70
18	Ladakh	38	66.15	0	0.00	231	556.90
19	Lakshadweep	0	0.00	0	0.00	0	0.00
20	Madhya Pradesh	0	0.00	1616	4638.18	306	1173.00
21	Maharashtra	28	92.40	4136	20465.35	761	3424.50
22	Manipur	705	2516.74	688	3165.67	436	2048.56
23	Meghalaya	814	2442.00	74	259.00	164	824.75
24	Mizoram	319	927.50	388	1741.70	147	523.68
25	Nagaland	43	184.90	15	71.70	33	157.74
26	Odisha	368	647.48	4494	12520.90	1067	4801.50
27	Puducherry	0	0.00	6	13.00	0	0.00
28	Punjab	0	0.00	381	489.89	2468	2938.95
29	Rajasthan	0	0.00	1103	3762.78	0	0.00
30	Sikkim	12	42.00	65	114.30	162	294.30
31	Tamil Nadu	1372	3384.60	139	890.40	1144	5948.80
32	Telangana	937	2489.14	1138	3615.50	0	0.00
33	Tripura	202	662.10	94	380.20	185	693.30
34	Uttar Pradesh	453	430.35	10600	11077.60	584	762.50
35	Uttarakhand	139	545.73	531	1566.42	228	769.36
36	West Bengal	3219	6901.98	1908	4474.28	0	0.00
Total		14175	33746.17	52952	125861.34	11616	33653.29

Source: PAB Minutes and PRABANDH Portal

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Statement showing current status of schools that have toilets facility

Sl. No.	State/UT	No. of Schools		
		Total	Toilet Facility	Percentage (%)
1.	Andaman & Nicobar Islands	412	412	100.00
2.	Andhra Pradesh	61373	61086	99.53
3.	Arunachal Pradesh	3490	3335	95.56
4.	Assam	56630	53335	94.18
5.	Bihar	94686	91234	96.35
6.	Chandigarh	230	230	100.00
7.	Chhattisgarh	56615	56071	99.04
8.	Dadra & Nagar Haveli and Daman & Diu	432	432	100.00
9.	Delhi	5497	5497	100.00
10.	Goa	1487	1487	100.00
11.	Gujarat	53626	53421	99.62
12.	Haryana	23517	23501	99.93
13.	Himachal Pradesh	17826	17806	99.89
14.	Jammu & Kashmir	24296	23589	97.09
15.	Jharkhand	44475	44213	99.41
16.	Karnataka	75869	75752	99.85
17.	Kerala	15864	15858	99.96
18.	Ladakh	995	978	98.29
19.	Lakshadweep	37	37	100.00
20.	Madhya Pradesh	123412	122406	99.18
21.	Maharashtra	108237	106829	98.70
22.	Manipur	4646	4267	91.84
23.	Meghalaya	14601	12972	88.84
24.	Mizoram	3941	3726	94.54
25.	Nagaland	2725	2531	92.88
26.	Odisha	61693	61486	99.66
27.	Puducherry	735	735	100.00
28.	Punjab	27404	27355	99.82
29.	Rajasthan	107757	104361	96.85
30.	Sikkim	1254	1252	99.84
31.	Tamil Nadu	58722	58106	98.95
32.	Telangana	42901	41538	96.82
33.	Tripura	4923	4778	97.05
34.	Uttarakhand	22551	22227	98.56
35.	Uttar Pradesh	255087	254092	99.61
36.	West Bengal	93945	93858	99.91
	India	1471891	1450793	98.57

Source: UDISE+ 2023-24